



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-63/2000/729/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
Smti. Anubha Das,
Family Court No.-I,
Kamrup(M), Guwahati.

Dated Guwahati, the 6th February, 2020.

Sub:- **Restricted Holiday.**

Ref:- Your letter No. FCG 1/19/18/2020 dtd. 10.01.2020.

Madam,

With reference to the above, I am directed to inform you that, your prayer for restricted holiday on 17.01.2020, has been granted/rejected.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-63/2000/730/A, dated 6.2.2020
Copy to:

1. The Systems Analyst, Gauhati High Court

JT. REGISTRAR (VIGILANCE)

Pdsr